

**IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL**

**FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING  
MODE BE TAKEN UP ON 19-05-2021**

**V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION**

Sl.N.	Case	Name of Party	Fix for
1	Bail No-75/2021	Rovind Vs State	Hearing

**V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE**

2	Crl. Apl-07/2021	Subodh Thapa Vs Ravindra	Argument
3	Civil Appeal-12/2021	Hemlata Vs Deveshwari Ors	Argument
4	Civil Appeal-04/2020	Pawan Kumar Vs Mohd. Ayub	Argument
5	Civil Appeal-8/2021	Devendra Ors Vs Vinod ors.	Argument
6	MCA-11/2020	Brahmchari Vishnu Vs State	Argument
7	SCCR-06/2020	Govind Vs Arya Samaj	Argument
8	Civil Appeal-10/2020	Ashok Kumar Vs Sanjay	Argument
9	Civil Appeal-06/2021	Anil Chauhan Vs Jaibi Khatun	Argument

**\* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.**

Ordered by Court

  
Sr. Assistant

District & Session 's Judge Court  
Pauri Garhwal